Clauses 2-3 and the Schedule were added to the Bill. Clause 1, the Enacting
Formula and the Title were added to the Bill

SHRI SURESH PRABHU: Sir, I move:

That the Bill be returned.

The question was put and the motion was adopted.

CORRIGENDUM/ADDENDUM TO DOCUMENTS RELATING TO RAILWAY BUDGET 2016-17

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): Sir, I beg to lay a statement regarding corrigendum/addendum to the Railway Budget documents relating to Railway Budget 2016-17 *viz.* 'Demands for Grants (Railways) - Part-I' and 'Works, Machinery and Rolling Stock Programme of Railways Part-II - A and B' on the Table of the House.

MESSAGE FROM LOK SABHA

The Bureau of Indian Standards Bill, 2016

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that the following amendments made by Rajya Sabha in the Bureau of Indian Standards Bill, 2016 at its sitting held on the 8th March, 2016, were taken into consideration and agreed to by Lok Sabha at its sitting held on the 14th March, 2016:-

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

CLAUSE 1

2. That at page 1, line 4, for the figure "2015", the figure "2016" be substituted"

RE. DEMAND FOR TAKING UP WHISTLE BLOWER BILL

MR. DEPUTY CHAIRMAN: Now I think we shall take up Special Mentions. ... (*Interruptions*)... What does the Minister have to say? ... (*Interruptions*)... Mr. Minister, what is your suggestion? ... (*Interruptions*)... Tell me. ... (*Interruptions*)...

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, the Whistle Blowers Bill is already listed. ... (Interruptions)... Nine-ten speakers have already participated in the discussion. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Further consideration...(*Interruptions*)... I think we have already decided to sit up to 8 o'clock. ...(*Interruptions*)...

SHRI TAPAN KUMAR SEN (West Bengal): Only Budget and nothing else. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: In the morning, we said ...(*Interruptions*)... Up to 8 o'clock, we can sit and ...(*Interruptions*)...

SHRI MUKHTAR ABBAS NAQVI: Otherwise, we can take up the Enemy Property Bill. ...(*Interruptions*)... It is already listed in the Supplementary List of Business.

MR. DEPUTY CHAIRMAN: No. ...(Interruptions)... In the morning, we said that we would not take it up today. ...(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, political parties have already written to the hon. Chairman saying that it should be sent to a Select Committee ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No. ...(Interruptions)... We are not taking up the Enemy Property Bill. ...(Interruptions)... In the morning itself, this issue was raised. Then I said that, in any case, we would not take it up today. I said that. But, the Whistle Blowers Bill is already listed. ...(Interruptions)... Let me see. ...(Interruptions)... It is already listed. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Our first priority is Budget. ...(Interruptions)... Let the Budget be over. ...(Interruptions)...

SHRI MUKHTAR ABBAS NAQVI: Sir, my submission is that ऑनरेबल मिनिस्टर पिछले कई दिनों से Whistle Blowers Bill पर फाईल वगैरह लेकर आते हैं, वे पूरी preparation के साथ आते हैं और वे ऐसे ही वापस चले जाते हैं। ...(व्यवधान)... जब बाहर लोग इनसे मिलते हैं, तो लोग इनको whistle blower कहते हैं। सर, मेरा यह अनुरोध है कि यह बिल पास करा दिया जाए, तािक इनको जो whistle blower कहा जाता है, वह खत्म हो। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, please. ...(Interruptions)... कृपया आप लोग बैटिए। As I understand, we have taken a decision that every day, we can sit up to 8 p.m. I

am only saying that sit up to 8 p.m. and dispose of whatever we can. At 8 p.m., we can adjourn. That is the decision. Why should we change it? ...(Interruptions)... Those who want to speak will sit and speak. ...(Interruptions)... I am only saying sit up to 8 p.m. ...(Interruptions)... Has the Minister moved it? ...(Interruptions)...

SHRI MUKHTAR ABBAS NAQVI: Sir, he has moved and I think 6-7 speakers have already participated. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Up to 8 p.m. only. ...(Interruptions)...

SHRI GHULAM NABI AZAD: Then, we can take up the General Budget. ...(Interruptions)... We have said that in the meeting also that once we are done with the Railway Budget and the General Budget and if we have time, we will definitely pass the Bill. ...(Interruptions)... But, the General Budget is the first priority. ...(Interruptions)...

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): It is for half an hour. ...(Interruptions)...

SHRI GHULAM NABI AZAD: For half an hour, take up the General Budget. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Time allotted for this Bill is two hours. ...(Interruptions)...

SHRI MUKHTAR ABBAS NAQVI: Sir, then, we can start General Budget. ...(Interruptions)...

श्री नीरज शेखर (उत्तर प्रदेश)ः सर, माननीय वित्त मंत्री जी कहां हैं ...(व्यवधान)...

श्री मुख्तार अब्बास नक़वीः आप शुरू कीजिए ...(व्यवधान)... Don't worry. ...(Interruptions)... 3-4 Cabinet Ministers are here. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: For the General Budget, is the Minister here? ...(Interruptions)...

SHRI MUKHTAR ABBAS NAQVI: Sir, three Cabinet Ministers are here. ...(Interruptions)... I am calling the Finance Minister. ...(Interruptions)... He is in the Lower House. ...(Interruptions)...

श्री नीरज शेखरः अगर केबिनेट मिनिस्टर नहीं है, तो राज्य मंत्री को बुला लीजिए। ...(व्यवधान)...

श्री मुख्तार अब्बास नक़वीः वे आ जाएंगे, आप चिंता मत कीजिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, all of you kindly sit down. ...(*Interruptions*)... For taking up the General Budget, I don't see the Finance Minister here. Neither MoS is here. So, why do we not cooperate, sit up to 8 p.m. and dispose of whatever we can? We will dispose of whatever we can. ...(*Interruptions*)...

SHRI TAPAN KUMAR SEN: Sir, I have a point. The BAC has allotted a time of two hours or two-and-a-half hours for this Bill. ...(Interruptions)... Just consider this. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: We will not pass it today. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: You cannot pass it today. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: I am only saying that we can start it today. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Then, tomorrow, for the whole day, we have General Budget. ...(Interruptions)... Where do you get the time? ...(Interruptions)... You just tell me. ...(Interruptions)... Will keeping it part heard serve any purpose? ...(Interruptions)... Where do you get the time of two hours? ...(Interruptions)... Now, you don't have even 35 minutes. ...(Interruptions)... You have only 35 minutes. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: We can dispose of four speakers. ... (Interruptions)...

SHRI TAPAN KUMAR SEN: When will you get the time? ...(Interruptions)... You tell me. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am not saying that. ...(Interruptions)... If the House wants to pass it, we can pass it. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Only 35 minutes are left. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: We can use that. ... (*Interruptions*)... Why to waste the time? ... (*Interruptions*)...

SHRI TAPAN KUMAR SEN: There is no time.

MR. DEPUTY CHAIRMAN: We will sit up to 8 o'clock. ... (*Interruptions*)... Let me hear Mr. Sukhendu Sekhar Roy.

SHRI SUKHENDU SEKHAR ROY (West Bengal): In today's morning meeting and in the meeting held yesterday morning, the LoP categorically stated that the Opposition is ready for discussing the Railway Budget and the General Budget. It was also assured by the hon. Minister of Parliamentary Affairs, Mr. Mukhtar Abbas Naqvi, that no Bill would

be taken up. That was the assurance given. With that understanding we are requesting you to adjourn the House. ...(Interruptions)...

SOME HON. MEMBERS: Yes.

MR. DEPUTY CHAIRMAN: My worry is why we should waste half-an-hour. Is the Finance Minister there?

SHRI MUKHTAR ABBAS NAQVI: The Finance Minister is in the Lok Sabha. He is replying to the General Budget. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: For starting the discussion I need the presence of the Finance Minister. After starting ...(Interruptions)...

SHRI MUKHTAR ABBAS NAQVI: He is in the Lok Sabha.

MR. DEPUTY CHAIRMAN: Then, I will take up Special Mentions.

SHRI MUKHTAR ABBAS NAQVI: What about the Whistleblower Bill? For the last one year the Minister has been coming to the House with the Bill.

MR. DEPUTY CHAIRMAN: It will be taken up later. It will be taken up, don't worry.

SPECIAL MENTIONS

MR. DEPUTY CHAIRMAN: Mr. Mansukh L.Mandaviya. Absent. Mr. Vijay Jawaharlal Darda. Absent.

Demand for early release of Central grants for Tamil Nadu pending with Union Government

SHRI T. RATHINAVEL (Tamil Nadu): Sir, a number of Central grants and reimbursements due to be paid to Tamil Nadu by the Union Government totalling over ₹ 10,000 crores are still pending. Education, health, rural administration and civic administration are the major Departments that receive grants from the Centre. Over ₹ 1,500 crore arrears under the textile upgradation funding scheme has been pending for more than 3,000 entrepreneurs in Tamil Nadu. In case of funds promised under State Disaster Response Fund, a total of ₹ 632.72 crore is pending. Tamil Nadu has completed five flood protection works with the approval of the Centre, but a balance of ₹ 342.94 crore is pending from the Union Government. This apart, as many as 12 schemes have